

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR. JUSTICE BECHU KURIAN THOMAS**

Wednesday, the 8th day of April 2026 / 18th Chaithra, 1948
WP(C) NO. 14379 OF 2026(V)

PETITIONER:

KERALA N.G.O. UNION STATE CENTRE OFFICE, TTC JUNCTION ROAD, PMG
JUNCTION, THIRUVANANTHAPURAM DISTRICT, PIN-695 033 REPRESENTED BY ITS
STATE SECRETARIATE MEMBER , SUNILKUMAR.K.K., AGED 53 YEARS,
S/O.KUTTAPPAN, RESIDING AT KALAPPURACKAL HOUSE, KUTTAMPUZHA P.O.,
KUTTAMPUZHA, ERNAKULAM DISTRICT, PIN, PIN - 686681

RESPONDENTS:

1. ELECTION COMMISSION OF INDIA NIRVACHAN SADAN, ASHOKA ROAD, NEW DELHI, REPRESENTED BY CHIEF ELECTION COMMISSIONER OF INDIA, PIN - 110001
2. CHIEF ELECTION COMMISSIONER OF INDIA ELECTION COMMISSION OF INDIA, NIRVACHAN SADAN, ASHOKA ROAD, NEW DELHI, PIN - 110001
3. CHIEF ELECTORAL OFFICER ELECTION DEPARTMENT, KERALA LEGISLATIVE COMPLEX, VIKAS BHAVAN P.O., THIRUVANANTHAPURAM DISTRICT, PIN, PIN - 695033
4. STATE OF KERALA REPRESENTED BY ITS CHIEF SECRETARY ELECTION DEPARTMENT, KERALA LEGISLATIVE COMPLEX, VIKAS BHAVAN P.O., THIRUVANANTHAPURAM DISTRICT,, PIN - 695033

Writ petition (civil) praying inter alia that in the circumstances stated in the affidavit filed along with the WP(C) the High Court be pleased to issue an interim direction to the respondents to immediately make available postal ballot papers at all designated Election Facilitation Centres and to extend the deadline for casting postal votes by officers on election duty on dates as this Hon'ble Court may deem fit, to enable them to exercise their franchise and pending disposal of the Writ Petition (Civil).

This petition coming on for admission upon perusing the petition and the affidavit filed in support of WP(C) and upon hearing the arguments of M/S. DINESH MATHEW J.MURICKEN, VINOD S. PILLAI, NAYANA VARGHESE, JERRY PETER, GOUTHAM CHANDRASEKHAR Advocates for the petitioner, and of Government Pleader (Served on) and Standing Counsel (Served on) the court passed the following:

BECHU KURIAN THOMAS, J

W.P.(C) No.14379 of 2026

Dated this the 8th day of April, 2026

ORDER

Dehors the question regarding the maintainability of this writ petition, in order to ensure the smooth conduct of the election, to Kerala State Legislative Assembly, 2026, scheduled to be held on 09.04.2026, the respondents have agreed to ensure that the postal ballots are received by the 'voters on election duty', provided the list of such persons who have not received such ballots are communicated to the Nodal Officers at the Voter Facilitation Centres, at the earliest, at any rate, not later than 2.00 p.m. today.

Post at 3.30 p.m. today.

Sd/-

**BECHU KURIAN THOMAS
JUDGE**

SMF